Coverage of PMGSY in Tamil Nadu

- 905. DR. R. LAKSHMANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of the areas which were identified by Government for inclusion under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Tamil Nadu at the time of its launch in 2000;
 - (b) the details of the areas covered under PMGSY so far; and
 - (c) the details of amount spent under PMGSY, year-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) 'Rural roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to improve the Rural Infrastructure through construction of roads. The programme envisages connecting all eligible unconnected habitations by way of an all-weather road as per Core Network in rural areas.

The number of eligible habitations for connectivity under PMGSY in Tamil Nadu (as per 2001 Census) is as follows:

577 habitations 1000 + Population

1825 habitations 500 + Population

All 577 habitations of 1000 + population and 1804 habitations of 500 + population in Tamil Nadu have already been sanctioned under PMGSY. As reported by the State, 1948 habitations have been connected till 31.10.2014.

(c) Year-wise details of amount spent under PMGSY as reported by the State of Tamil Nadu are as follows:

Year	Amount spent (₹ in crore)
2000-2004	232
2004-2005	80
2005-2006	52
2006-2007	68
2007-2008	109

Amount spent (₹ in crore)
128
560
305
211
21
383
407 (upto 31.10.2014)

Availability of land for PMGSY projects

906. SHRI PRAMOD TIWARI:

SHRI PARIMAL NATHWANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

whether land was timely made available for all projects under the Pradhan Mantri Gram SadakYojana (PMGSY);

- (b) if so, the details thereof, project-wise and if not, the reasons therefor; and
- (c) the steps being taken to make available the requisite land for the construction of roads under PMGSY?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) to (c) Under Pradhan Mantri Gram SadakYojana (PMGSY), the Programme Guidelines provide-"It will be the responsibility of the State Government/District Panchayat to ensure that lands are available for taking up the proposed road works. A certificate that Land is available must accompany the proposal for each road work. It must be noted that the PMGSY does not provide funds for Land Acquisition."

The land acquisition, however, can be done by the State Government at its own cost. The State Government may lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land. The details of land made available for the construction of roads are to be reflected in the local land records to avoid subsequent disputes.